

**GOVERNMENT OF INDIA
TRIBAL AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:4630
ANSWERED ON:23.04.2002
LOAN RELEASED BY NSTFDC
N.T. SHANMUGAM

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the National Scheduled Tribes Finance and Development Corporation has released loans to various States during the last three years;
- (b) if so, the details thereof, year-wise and State-wise;
- (c) the amount out of it spent by each State and the amount lying unutilized alongwith the reasons therefor;
- (d) whether the Union Government have taken any steps for providing the loan facility to tribal people of hilldistricts in the country, particularly in Tamil Nadu;
- (e) if so, the details thereof; and
- (f) if not, the reasons therefor?

Answer

MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM)

(a) & (b) The National Scheduled Tribes Finance and Development Corporation (NSTFDC) has been set up in April 2001 following the bifurcation of the National Scheduled Castes and Scheduled Tribes Finance and Development Corporation (NSFDC). Accordingly, the NSTFDC started its lending operations during 2001-2002. The details of state-wise disbursement of funds during 2001-2002 are at Annexure.

(c) The disbursement of funds from NSTFDC started in October 2001. The State Level Channelising Agencies (SCAs) are allowed 120 days' moratorium period for utilization of funds. Progress reports are to be submitted by them periodically.

(d),(e) & (f) NSTFDC's funds are channelised through SCAs for catering to the needs of eligible Scheduled Tribes including tribals belonging to the hill districts. In Tamil Nadu, Tamil Nadu Adi Dravidar Housing & Development Corporation Limited (TAHDCO) has been nominated as the SCA in respect of NSTFDC assisted schemes by the State Government.

No proposal for release of funds was received by NSTFDC from TAHDCO during the year 2001-2002.

ANNEXURE REFERRED TO IN REPLY TO PARTS (a & (b) OF THE LOK SABHA UNSTARRED QUESTION NO.4630 ASK SHRI SHANMUGAM REGARDING 'LOAN RELEASED BY NSTFDC' FOR REPLY ON 23.4.2002.

SL.No. Name of State Channelising Agency (SCA) / State Amount Released (Rs. in lakhs)

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| 1. A.P Scheduled Tribes Co-operative Finance Corporation Ltd., Andhra Pradesh. | 137.89 |
| 2. Arunachal Pradesh. Industrial & Finance Development Corporation, Arunachal Pradesh. | 46.64 |
| 3. I Assam Plain Tribes Development Corporation, Assam. | 290.68 |
| 4. Gujarat Tribal Development Corporation, Gujarat. | 942.00 |
| 5. Himachal Pradesh Scheduled Castes & Scheduled Tribes | 230.06 |

Development Corporation, Himachal Pradesh.

6. Karnataka Scheduled Castes & Scheduled Tribes Development Corporation Ltd., Karnataka. 237.35
7. Lakshdweep Development Corporation Ltd., Lakshdweep. 5.29
8. M.P Adivasi Vitta Aivam Vikas Nigam, Madhya Pradesh. 6.80
9. Nagaland Industrial Development Corporation Ltd., Nagaland. 95.51
10. Orissa Scheduled Castes, Scheduled Tribes Development & Finance Co-op. Corporation Ltd., Orissa. 415.56
11. Rajasthan Scheduled Castes & Scheduled Tribes Finance and Development Co-op. Corporation, Rajasthan. 111.45
12. Sikkim Scheduled Castes, Scheduled Tribes & Backward Classes Development Corporation Ltd., Sikkim. 74.78
13. West Bengal SC;s & STs Development & Finance Corporation, West Bengal. 156.51